

100 Days Programme of Ministry of Civil Aviation

3352. SHRI SABIR ALI:
SHRI MOHAMMED ADEEB:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what is the 100 Days Programme of the Ministry;
- (b) what other programmes will be taken up after 100 Days period; and
- (c) the steps being taken to ensure full utilization of current year's Budget?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) There is no such specific proposal.

(c) All necessary steps are being taken to utilize the budget in the current financial year.

New Aviation Policy

3353. DR. T. SUBBARAMI REDDY:
SHRI GIREESH KUMAR SANGHI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether new aviation policy is being put on the fast track;
- (b) if so, whether industry has been asking for clear guidelines for civil aviation sector;
- (c) whether due to global economy slow down, Government is considering to put this policy on 100 days agenda; and
- (d) if so, the details of new policy and by when it is likely to be planned?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (d) Most of the issues which are *inter-alia* set forth as under in the proposed National Civil Aviation Policy have already been implemented.

- (i) Revised FDI Policy for airports has been put in place *vide* which 100% FDI, through automatic route, has been permitted in Greenfield airports.
- (ii) FDI requirements for air transport side of civil aviation have been revised and separate limits have been prescribed in respect of different sectors such as cargo, airlines, non-scheduled operators, MRO etc.
- (iii) Greenfield Airport Policy has been announced, which lays down policy guidelines for establishment of new airports.
- (iv) Relaxed procedure for establishment of private airports for 'private use' has been announced.
- (v) The statute for establishment of economic regulator for the airports *viz.*, Airports Economic Regulatory Authority (AERA) has been passed by the Parliament and notified on 05.12.2008.

- (vi) Private domestic airlines have been permitted to fly on overseas routes subject to specified guidelines. Further, bilateral arrangements with other countries have been gradually liberalized. These initiatives have enabled considerably better international connectivity.
- (vii) Air India and Indian Airlines have been merged to create a strong and efficient national carrier.
- (viii) A new Flying Training Institute has been established at Gondia, Maharashtra. Further, Indira Gandhi Rashtriya Uran Akademi has been restructured. These measures would help in putting in place better training infrastructure for technical manpower in the aviation sector.

In view of the above, National Civil Aviation Policy is already on fast track.

Aviation fuel loss

3354. SHRI MOHAMMED AMIN:
SHRI TAPAN KUMAR SEN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any estimate has been made on aviation fuel loss in terms of quantity and cost to Air India on account of air traffic congestion during 2007-08 and 2008-09;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Yes, Sir. The losses for aviation fuel in terms of quantity/cost on account of air traffic congestions during the years 2007-08 and 2008-09 were 16718420 Kgs./Rs. 56.71 crores and 11229328 Kgs./Rs. 68.62 crores respectively.

- (c) Does not arise.

Restructuring of NACIL

3355. SHRI TAPAN KUMAR SEN:
SHRI MOHAMMED AMIN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the financial problem and the need of restructuring/reviving financial health of National Aviation Company of India Limited (NACIL) was referred to Board for Reconstruction of Public Sector Enterprises (BRPSE); and
- (b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) No, Sir. The reference has not been considered necessary because NACIL has taken a number of initiatives of revive the financial health of the Company. Further Air India's